

Annexure 7

Name of the corporate Debtor: Global Energy Private Limited

Date of Commencement of CIRP: 06.05.2022

List of creditors as on: 11.04.2023

List of Operational Creditors (Government dues)

(Amount in INR)

| Sr. No. | Details of Claimant | | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claims | Amount of any mutual dues, that may be | Amount of claims not admitted | Amount of claims under verification | Remarks, if any |
|---------|-----------------------------|-----------------------|---------------------------|--------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|-----------------------|--------------------------|-----------------------------|--|-------------------------------|-------------------------------------|---|
| | Department | Government | Date of receipt | Amount Claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | whether related party | % of voting share in CoC | | | | | |
| 1 | Department of Trade & Taxes | GST Department, Delhi | 22-06-2022 | 3,45,42,374 | 3,45,42,374 | Government Dues | - | - | No | 0% | - | - | - | - | 1. Authority letter for claim filing and KYC of the same not provided 2. Claim admitted based on Default notice issued |
| | Total | | | 3,45,42,374 | 3,45,42,374 | | - | - | | 0% | - | - | - | - | |